GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT

RAJYA SABHA

UNSTARRED QUESTION NO. 2668
TO BE ANSWERED ON 09.08.2017

MINIMUM DAILY WAGE FOR UNSKILLED NON-AGRICULTURAL WORKERS

2668. SHRIMATI JAYA BACHCHAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government has raised/proposes to raise the minimum daily wage for unskilled non-agricultural workers for category 'C';
(b) if so, the details thereof along with the methodology adopted for the said revision;
(c) whether the methodology of determining the minimum wage is according to the recommendations made by the Seventh Pay Commission; and
(d) if so, the details thereof and if not, the reasons for the divergence between the two methodologies?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)

(a) to (d): In the Central Sphere, the Central Government has issued a notification on 19.01.2017 to revise the minimum rates of wages from Rs.250 per day to Rs.350 per day for unskilled non-agricultural workers in 'C' category regions based on the recommendations of 15th Indian Labour Conference and Jugdement of Hon'ble Supreme Court in the Reptakos & Co. Vs its Workers.

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